NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

2. I.A. 1656/2023
IN
C.P.(IB)-2660(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: Dena Bank

V/s.

EMI Transmission Ltd

Appearance:

For the Liquidator: Adv. Ayush Rajani a/w Adv. Khushbu Shah

SECTION 7 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Clarification was sought. Ld. Counsel for the Liquidator undertook to file clarification by way of additional affidavit within a week. List on **01.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

/RKS/